

HIGH COURT OF MADHYA PRADESH, JABALPUR

NOTIFICATION

No. A/1277
1-7-3/2020 (Part-I)

Jabalpur, dt.28/04 /2021

In partial modification to the Registry Notification No.D/4763 dated 11-11-2020 and No C/172 dated 15-01-2021, the Summer Vacation of the High Court of Madhya Pradesh Jabalpur and the Subordinate Courts of the State of M.P are hereby preponed from **17.05.2021-11.06.21** to **10.05.21-04.06.21**.

The Registry Order/Notice No B/2162 dated 08.04.2021 so far it relates to declaring 10th & 11th June as working days for the Courts and Registry of the High Court of Madhya Pradesh be treated as amended to that extent

BY ORDERS OF HON'BLE
THE CHIEF JUSTICE



(RAJENDRA KUMAR VANI)
REGISTRAR GENERAL

Endt. No. A/1288
1-7-3/2020 (Part-I)

Jabalpur, dt.28/04/ 2021

COPY FORWARDED TO :-

1. The Principal Secretary to Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal,
2. The Deputy Controller, Government Central Press, Arera Hills, Bhopal, for publication in part of next issue of M.P. Gazette.
3. Advocate General, Madhya Pradesh, Jabalpur
4. District & Sessions Judge, _____.
5. District Judge, Inspection, Jabalpur/Indore/Gwalior
6. Director, MP State Judicial Academy, Abolished SAT Building, Jabalpur,